

(b) The required information is contained in the notification of the Election Commission No. O.N. 153(E), dated the 11th December, 1984, which has been published in the Gazette of India, Extraordinary, Part II, section 3(iii), dated the 12th December, 1984.

(c) The notification of the Election Commission No. O.N. 167 (E) containing the names of the candidates who won the elections, constituency-wise (Due constitution of the Lok Sabha), as published in the Gazette of India, Extraordinary, Part II, section 3(iii), dated 31st December, 1984 has already been laid on the Table of the House. In addition to the names included in the said notification, the following candidates have also been declared elected :—

Jammu and Kashmir

Udhampur ... Shri Giridhari Lal Dogra

Manipur

Inner Manipur ... Shri N. Tombi Singh

Outer Manipur ... Shri 'Meijinlung

Negaland

Nagaland ... Ching Wang

The information regarding the number of votes, obtained by the successful candidates total votes polled, votes rejected, etc. is being collected and will be laid on the Table of the House.

Oil Refining Capacity

141. SHRI NAVIN RAVANI : Will the Minister of PETROLEUM be pleased to state :

(a) the present refining capacity in the country at present;

(b) the programme of Government to increase the refining capacity in the country and the steps taken in this respect; and

(c) the time by which India will be self-sufficient in oil production ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA):
(a) The installed capacity as on 1.4.1984 is 37.80 million tonnes.

(b) Additional refining capacity to an extent of 7.75 MMTPA by way of expansion of the refineries at Bombay, Vizag, Madras and Cochin is being commissioned.

A new 6 MMTPA capacity refinery at Karnal in Haryana has been sanctioned and is likely to become operational by the end of the Seventh Five Year Plan.

The need for increasing refining capacity is constantly reviewed by expert groups for additions to capacity as and when needed.

(c) Exploration and development effort is being intensified for discovery of new oil fields and for production of more oil so that the degree of self-sufficiency improves further. However, as exploration of oil is highly probabilistic in nature, it would not be possible to indicate with any certitude the period by which self-sufficiency in oil can be attained.

Lock-Outs

142. SHRI NAVIN RAVANI : Will the Minister of LABOUR be pleased to state :

(a) the number of lock-outs in the country State-wise during the years 1982-83, 1983-84 and 1984-85;

(b) the total number of persons affected by these lock-outs in those years;

(c) the main reasons for these lock-outs; and

(d) the steps taken by Government to solve the problem of safeguarding the workers ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) & (b). Information on lockouts is maintained by calendar years. A Statement giving State-wise number of lockouts and number of workers involved during 1982, 1983 and 1984 is attached.

(c) A cause-wise analysis of industrial disputes shows that the main reasons for lockouts have been violence

and indiscipline followed by disputes relating to 'wages and allowances', and 'personnel and retrenchment'.

(d) Both the Central and State Governments have been taking action under the Industrial Disputes Act, 1947 to prohibit the continuance of lockouts and direct the managements concerned to lift the lockouts after the underlying disputes are referred for adjudication or arbitration as the case may be. Under the Industrial Disputes (Amendment) Act, 1982 which has come into force, proposing or continuing a lockout deemed illegal is an unfair labour practice punishable under Section 25 (U) of the Act.

Statement

Statement showing the number of lockouts and workers involved therein during 1982-84, State-wise

States/Union Territorises	Number of lockouts			Number of workersinvolved during		
	1982	1983 (P)	1984(P*)	1982	1983(P)	1984(P*)
1	2	3	4	5	6	7
Andhra Pradesh	113	147	47	61597	57185	33837
Assam	—	1	1	—	699	1489
Bihar	29	16	14	11604	16635	12698
Gujarat	23	19	16	11209	9728	6491
Haryana	4	14	6	761	7962	6668
Karnataka	6	7	1	1266	1930	150
Kerala	30	9	6	10329	5725	916
Madhya Pradesh	1	4	2	1108	2425	2050
Maharashtra	28	29	32	11843	23607	17414
Meghalaya	1	—	—	255	—	—
Orissa	7	9	—	5536	6735	—
Punjab	6	6	—	4313	1033	—
Rajasthan	23	21	27	4404	3781	3475

1	2	3	4	5	6	7
Tamil Nadu	28	30	19	7104	9901	11352
Uttar Pradesh	20	11	11	5205	6643	2120
West Bengal	119	138	118	129913	112997	78506
Andaman & Nicobar	1	1	—	33	991	—
Delhi	14	4	2	11888	4292	4242
Goa, Daman & Diu	1	5	1	107	255	31
Total	454	470	303	278475	272524	181439

(P)=Provisional.

(P*)=Provisional and based on returns received in the Labour Bureau till 26.12.1984

N.B.=There were no lockouts in the remaining States/Union Territories during 1982-84.

Enquiry into Gas Leakage Accident in Bhopal

143. SHRI NAVIN RAVANI :
SHRIMATI GEETA
MUKHERJEE :
SHRI ANAND SINGH :

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether an enquiry has been conducted to know the causes of the Bhopal gas tragedy which occurred last month; and

(b) if so, the details of the findings ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) and (b). Government of Madhya Pradesh have set up a Commission of Inquiry headed by a Judge of the Madhya Pradesh High Court and its terms of reference, *inter alia*, cover investigation into the events and circumstances of the accident, the

adequacy of steps taken by the factory authorities and adequacy of safety measures and their implementation.

Apart from this, the CBI is investigating the criminal case registered under the Indian Penal Code against the plant authorities.

Details in this regard will be available only on completion of the inquiry and the investigations.

[Translation]

Setting up of TV Centres

144. SHRI HARISH RAWAT : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the names of the cities in the country where Television Centres have been set up so far; and

(b) the names of the cities where such centres are propose to be set up and the time by which these would be set up there ?